De-addiction centres in Uttar Pradesh

134. SHRI AMBETH RAJAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has established de-addiction centres in Uttar Pradesh under 'De-addiction Campaign': and
- (b) if so, the details of such centres established in the State, so far. and the funds allocated during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) The Ministry of Social Justice and Empowerment does not establish de-addiction centres. However, the Ministry is implementing a Central Sector Scheme of "Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse" under which financial assistance is provided to Non-Governmental Organizations. Panchayati Raj Institutions. Urban Local Bodies etc. for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs) on the recommendation of the State Governments. The scheme is applicable to the State of Uttar Pradesh also.

(b) The details of IRCAs and the funds released to these centres in the State of Uttar Pradesh during the last five years under the above scheme are as under.

Year	No. of IRCAs assisted	Fund Released (Rs. in lakhs)
2008-09	33	333.82
2009-10	10	61.00
2010-11	22	188.85
2011-12	24	264.77
2012-13	21	163.96

Irregularities in use of funds for SCs & STs

135. SHRI AJAY SANCHETI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state: